

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**C.P. No. 11(ND)/2017**

**IN THE MATTER OF:**

**Shiv Sevak Singh & Ors.** .....Petitioners  
**v.**  
**Raebareilly Allahabad Highways Pvt. Ltd.** .....Respondent

**SECTION : UNDER SECTION 241-242 of the Companies Act**

**Order delivered on 24.10.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**  
**Hon'ble President**


**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

**For the Petitioner(s) : Shri Nikhil Mathur, Advocate**

**For the Respondent(s) : Shri Inder Raj Gill & Mr. Ananat Malik, Advs.**  
**For R-1 to 4**

**ORDER**

Put up for arguments on 13<sup>th</sup> November, 2017.

  
**(CHIEF JUSTICE M.M. KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

24.10.2017  
V.Sethi